

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2774
ANSWERED ON:14.03.2011
HOUSING PROJECTS FOR MINE WORKERS
Sainuji Shri Kowase Marotrao

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has formulated any scheme for providing house to the mine workers in the country;
- (b) if so, the locations of the said projects that have been approved; and
- (c) the number of housing units likely to be constructed at these locations alongwith the amount of housing loan likely to be provided to the mine workers?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) to (c): Yes, Mines managements are granted financial assistance of Rs. 40,000/- and Rs. 50,000/-per tenement for construction of Type-I and Type-II house respectively for constructing and providing accommodation to Limestone and Dolomite Mines (LSDM) and Iron Ore, Manganese Ore and Chrome Ore (IOMC) Mines workers on nominal rent under Type-I and Type-II scheme. Besides, Central subsidy of Rs. 40,000/- per worker is granted to these Mine workers for the construction of individual houses by themselves, who have completed at least one year service with monthly income up to Rs. 10,000/-, under the Revised Integrated Housing Scheme (RIHS), 2007.

State-wise approval of the house related proposals is placed at the Annexure.

Future location of the houses will be dependent upon the applications that would be received in this regard.